

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

40. C.P. 1014/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.10.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

**v/s.**

JM Ferro Alloys Private Limited

SECTION 241 OF COMPANIES ACT, 2013

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**ORDER**

At the request of the counsel for the respondent for filing sur-rejoinder.

List this matter on 07.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)